<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 18 OF 2018

Dated: 10th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Kanti Bijlee Utpadan Nigam Limited Vs.		Appellant(s)
Bihar State Power (Holding) Company Limited & Anr		Respondent(s)
Counsel for the Appellant(s) :	Ms. Ranjitha Ramachandran Mr. Shubham Arya	
Counsel for the Respondent(s) :	Mr. R.B. Sharma for R.6	

<u>ORDER</u>

List the matter on <u>16.05.2018.</u> In the meantime, rejoinder, if any, may be filed on or before 02.05.2018 after serving copy on the other side.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk